

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ETERNALIA CREATIVE & MERCHANDISING PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	Eternalia Creative & Merchandising Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	October 01, 2019
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata I under the Companies Act, 2013
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17299WB2019PTC234187
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	BH-175 Salt Lake, Kolkata, West Bengal, India, 700091
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	June 11, 2026
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Shivaganga Muralidhar Pramod Address: No. 79/1, 4th Floor, Aishwarya Sampurna Apartment, Vanivilas Road, Basavangudi, Bangalore – 560004 Email: pramod@adyanta.co.in Telephone No: +91-9845657072 Registration Number: IBBI/IPA-002/IP-N00222/2017-2018/10674
8. LAST DATE FOR SUBMISSION OF CLAIMS	July 11, 2026

Notice is hereby given that Eternalia Creative & Merchandising Private Limited has commenced voluntary liquidation on June 11, 2026.

The stakeholders of Eternalia Creative & Merchandising Private Limited are hereby called upon to submit a proof of their claims, on or before July 11, 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shivaganga Muralidhar Pramod
Liquidator of Eternalia Creative & Merchandising Private Limited



Date: June 12, 2026
Place: Bangalore